

### Power Generation in Sixth Plan

2996. SHRI DHARM VIR VASISHT: Will the Minister of ENERGY be pleased to state:

(a) whether Government have taken advance action to sanction 7041 M.W. of new generating capacity;

(b) the target of power generation in the Sixth Plan together with the role of Rural Electrification Corporation; and

(c) whether Reserve Bank of India has examined planned participation of commercial banks in regard to (a) and (b)?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) to (c). A Working Group set up by the Planning Commission is presently engaged in the formulation of the Power Plan for the period 1978-79 to 1982-83. The capacity requirements for the end of the five year period would be finalised after the power plan for that period has been approved. However, on the basis of estimates based on the projections of the Tenth Annual Power Survey, Projects have been identified and action to sanction a large number of projects has already been taken. The ongoing schemes totalling about 10,300 MW and newly sanctioned schemes totalling about 6160 MW together with some new schemes which have also been identified are expected to meet the demand for power during the next plan period.

The Working Group is presently engaged in formulating the Rural Electrification Programme for the next five years and also indicate the role of Rural Electrification Corporation.

The Power Plan for the next five year period would also make an assessment of the resources required for its implementation and identify broadly the sources of funding the programme. Whether commercial

banks would participate in any significant way would be part of this study.

### Financial assistance from World Bank for Thermal Plants

2997. SHRI DHARM VIR VASISHT: Will the Minister for ENERGY be pleased to state:

(a) the nature and extent of I.D.A. finance agreed to by the World Bank for the Thermal Plants in India during 1976-77 and 1977-78; and

(b) The names of beneficiary States or central territories together with the nature and scope of the projects with target, likely to be achieved when matured?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) A loan of 150 million U.S. Dollars has been obtained on 1st April, 1977 from IDA for financing the 1st stage of 3x200 MW Singrauli Thermal Power Project.

(b) Singrauli Super Thermal Power Project is being set up under Central Sector as a regional station for generation of power to meet the requirements of the States/UTs in the Northern Region. The benefits will mainly accrue to the States of U.P., Rajasthan, Punjab, Haryana and the Union Territory of Delhi.

### Setting up of Seamen's Recruiting Centre for Saloon and Deck Crew of Ships in Goa, Daman and Diu

2998. SHRI EDUARDO FALEIRO: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Central Government was approached by the Government of Goa, Daman and Diu for setting up in that Territory a Seamen's Recruiting Centre for Saloon and Deck crew of ships; and

(b) if so, when the proposal was made by the Government of that territory and what are the reasons for not accepting the same?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Yes, Sir.

(b) Proposal was made in April, 1974. The demand for seamen and other criteria did not justify the setting up of such a centre.

**Concessional Paper for Text Books and General Books**

2999. SHRI EDUARDO FALEIRO: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Federation of Indian Publishers has approached Government to ensure that paper manufacturers implement the order relating to making concessional paper available for production of text books and general books; and

(b) if so, what is the specific nature of the grievance of the Publishers and what steps have Government taken to redress the same?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) and (b). The Federation of Indian Publishers had submitted a representation to Government urging that the Paper industry should be asked to comply with Government's policy regarding production and supply of concessional white printing paper. The Federation have complained that the Paper industry have tried to persuade Government to agree to the reduction of the obligation to produce white printing paper, and though Government had not accepted this suggestion, the paper manufacturers are now creating difficulties in actual supply of the concessional white printing paper. The supplies are stated to be irregular and uncertain. The Federation has, therefore, requested Government to ensure that the paper manufacturers abide by Government's decisions regarding supply of concessional paper.

Government have no intention of reducing the quantum of production of white printing paper as stipulated in the Paper (Control of Production) Order, 1974. The performance of the mills is being monitored and any cases of delay in supply or shortfall in production are taken up with the individual mills.

उत्तर बिहार के विकास के लिये उद्योग स्थापित करने हेतु स्थानों का चयन

3000. श्री मृत्युंजय प्रसाद : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर बिहार का समुचित विकास करने के लिए सरकार का विचार किन स्थानों पर उद्योग स्थापित करने का है तथा वहां किन उद्योगों की स्थापना करने का विचार है तथा क्या इस सम्बन्ध में बिहार सरकार के साथ बातचीत की गई है ; और

(ख) यदि हां, तो उसका ब्यौरा क्या है और सरकार को प्राप्त होने वाली सहायता का स्वरूप क्या होगा ?

उद्योग मंत्री (श्री जार्ज फर्नान्डिस) :

(क) उत्तर बिहार के सभी जिलों में एक वर्ष के अन्दर ग्रामीण उद्योग परियोजनाएं स्थापित करने का प्रस्ताव है । उत्तर बिहार के वे जिले जो अभी तक ग्रामीण उद्योग परियोजनाओं के अन्तर्गत नहीं आते लेकिन जिन्हें यथाशीघ्र इनमें लाने का प्रस्ताव है, वे हैं छपरा, गोपालगंज, सहरसा, सिवान, बेशाली, मीतामढ़ी, बेगूसराय । राज्य सरकारों द्वारा इन सात जिलों का तकनीकी आर्थिक सर्वेक्षण कर लिए जाने के बाद ही उन उद्योगों तथा स्थानों का पता लगाया जाएगा जहां ये स्थापित किए जाने हैं ।